GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

LOK SABHA UNSTARRED QUESTION NO. 1591

TO BE ANSWERED ON WEDNESDAY, 28THJULY, 2021

WOMEN'S REPRESENTATION BILL

1591. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) Whether the Government proposes to bring the Women's Representation Bill for providing 33 per cent reservation for women in Parliament and State Legislatures;(b) if so, the details thereof; and(c) if not the mesone therefor?

(c) if not, the reasons therefor?

ANSWER

MINISTER OF LAW AND JUSTICE (SHRI KIREN RIJIJU)

(a) to (c): Gender justice is an important commitment of the Government. The issue involved needs careful consideration on the basis of the consensus among all political parties before a Bill for amendment in the Constitution is brought before Parliament.
